

National Green Tribunal/राष्ट्रीय हरित अधिकरण
Western Zone Bench/पश्चिमी क्षेत्र न्यायपीठ
New Administrative Building, B-Wing/नवीन प्रशासनिक इमारत, बी-विंग,
1st floor, Opposite Council Hall /प्रथम मंज़िल, विधान भवन के पीछे,
Camp, Pune - 411 001/कैम्प, पुणे- 411 001.

No. NGT/WZ/Pune/790/2021

Dated:- 01st December, 2021

The following public complaints were received from different persons/organisations. The complaints are found to be not in conformity with NGT (Practice and Procedure) Rule, 2011 framed under NGT Act, 2010 for initiation of judicial proceeding. Therefore, aggrieved persons are at liberty to file proper application, supporting documents, court fees and affidavit for initiation of judicial proceeding, if so desire and permissible in the eye of law. Both the above referred Act and Rules are available on the website (<https://greentribunal.gov.in/>) of NGT. The detail filing procedure including payment of court fees is also mentioned in the said Rule:

At the same time, User Manual for e-filing is also available on the website of NGT. Online payment of the required court fee can also be made through Bharatkosh.

In case any clarification is required, all applicants are liberty to visit the Filing Section/Counter of “**National Green Tribunal, Western Zone Bench, Pune - 411 001**” in person during the working hours so as to know the filing procedure.

Sr. No.	Application Dated	Inward Diary No. & dated	Name and address
1.	25-10-2021	740/2021 dated 10.11.2021	Mr. Suresh Malhari Paikrao Village- Ghugus, Ward No. 6, Vindhya Talkies Marg, Tal. & District- Chandrapur, Pin- 442 505.
2.	04-11-2021	755/2021 dated 16.11.2021	Mr. Radhakrishna A. Vikhe Patil Assembly Member Village & Post- Loni Bk., Tal.- Rahata, District- Ahmednagar, Pin- 413 736.

3.	10-11-2021	772/2021 dated 22.11.2021	The President Gram Vikas Adhikari, Gram Panchayat Saikheda, Niphad, District-Nashik
4.	18-11-2021	775/2021 dated 23.11.2021	Mr. Santosh Shaba Gaonkar, Resident of House No. 33, Codar, Post Office Khandepar, Ponda, Goa- 403 406.
5.	15-11-2021	777/2021 dated 23.11.2021	Mr. Suresh Sonavane S. No. 10/2, Trirashmy Maha Buddha Vihar, Premnagar, Pandesara, P.O. Udhna, Surat- 394 210.
6.	06-11-2021	778/2021 dated 23.11.2021	Mr. Anand Bhausahab Pawar, Advocate, Parag Plaza Building, Doctor Chatufale Marg, Jijamata Chowk, Shrirampur, Tal. – Shrirampur, District- Ahmednagar
7.	22-11-2021	By e-mail dated 22- 11-2021	Mr. Kashyap Mansukhlal Vyas Q-1303, Ganga Platino PQR Co- Operative Housing Society Ltd, Survey No 60, Near World Trade Center , Next to Eon IT Park, Rakshak Nagar, Kharadi, Pune, Maharashtra - 411 014.
8.	23-11-2021	786/2021 dated 25.11.2021	Mr. Rambhau Dattu Postande, Village & Post- Nhavi, Tal. – Roha, District- Raigad.
9.	28-11-2021	By e-mail dated 28- 11-2021	Mr. Dinesh Belkare

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Registrar
NGT (WZB), Pune